

Legislation for Compulsory Education

3103. KUMAR UMA BHARATI: Will the PRIME MINISTER be pleased to state: (a) the states which have enacted legislations making education compulsory and the names of the states which have not done so;

(b) the constraint which stand in the way of enforcement of legislation and in achieving the objective of universalisation; and

(c) the steps taken to remove these constraints during each of the last three years and the outcome thereof?

THE MINISTER OF STATE IN THE MINISTRY OF SCIENCE AND TECHNOLOGY AND MINISTER OF STATE IN DEPARTMENT OF EDUCATION IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (PROF. M.G.K. MENON): (a) According to information available in the Ministry of Human Resource Development (Department of Education), 14 States and 4 UTs have enacted legislation for compulsory education. 11 States and 3 UTs have not done so. The names are given in the attached statement.

(b) & (c). The constraints that make enforcement of legislation impractical and also stand in the way of universalisation include:

(i) socio-economic factors, including incidence of work among children;

(ii) inadequately provided schools;

(iii) perception of the curriculum not being relevant;

(iv) lack of motivation among the parents towards education of children, particularly girls;

(v) unsuitability of school calendar and

timings from children's point of view.

The Central Government had initiated, beginning with 1987-88, a number of measures to improve children's participation in primary education. These measures include (i) Operation Black-board; (ii) Improvement of Teacher Education through establishment of District Institutes of Education & Training; (iii) Revised programme of Non-Formal Education mainly for working children; (iv) Introduction of Educational Technology in rural areas; and (v) Improvement of Curriculum.

Data available with Planning Commission indicates that against the VII Plan target of 255.25 lakh additional enrolment in elementary classes, the likely achievement will be 258.92 lakhs.

STATEMENT

Names of the States/UTs which have enacted Legislation for compulsory education. (Annexed to Unstarred question No. 3103 Lok Sabha)

1. Assam
2. Andhra Pradesh
3. Bihar
4. Gujarat
5. Haryana
6. Jammu & Kashmir
7. Karnataka
8. Madhya Pradesh
9. Maharashtra
10. Punjab

11. Rajasthan

12. Tamilnadu

13. Kerala

14. West Bengal

15. Andaman & Nicobar Islands

16. Chandigarh

17. Delhi

18. Pondicherry

Names of States/UTs which have no legislation for compulsory education

1. Arunachal Pradesh

2. Himachal Pradesh

3. Goa

4. Manipur

5. Meghalaya

6. Mizoram

7. Nagaland

8. Orissa

9. Sikkim

10. Tripura

11. Uttar Pradesh

12. Dadra & Nagar Haveli

13. Daman & Diu

14. Lakshadweep

Programme of space Department for Rural Sector

3104. SHRI PARASRAM BHARDWAJ:

SHRI SANAT KUMAR MANDAL:

Will the PRIME MINISTER be pleased to state:

(a) whether the Department of Space has launched a special Plan for 1990-95 aimed at improving the quality of life, particularly in the rural sector and to provide a vital inputs for achieving rapid national development in a cost effective way;

(b) if so, the details regarding the number of projects with emphasis on poverty alleviation and land use alongwith the aim of Indian Space Programme;

(c) the capital outlay involved therein; and

(d) the broad features of the time-bound programme drawn-up or being drawn-up in collaboration with the various user agencies at the Central and State levels?

THE MINISTER OF STATE IN THE MINISTRY OF SCIENCE AND TECHNOLOGY AND MINISTER OF STATE IN THE DEPARTMENT OF EDUCATION IN THE MINISTRY OF HUMAN RESOURCES DEVELOPMENT (PROF. M.G.K MENON):
(a) Yes, Sir.

(b) The Indian Space Programme primarily aims at applying modern space technologies in areas relevant to national development particularly for; (a) Communications (b) Satellite based natural resources survey and management; (c) Meteorological Services on an assured and continuous basis and (d) TV and radio broadcasting. The Department has drawn up a specific action plan identifying projects with special empha-